

>

Title : Laying of Liberhan Commission Report on the Table of the House.

DR. RAM CHANDRA DOME (BOLPUR): Mr. Chairman, Sir, through you I would like to bring to the notice of the Government an urgent matter of public importance and request the Government to take urgent action.

Sir, the demolition of Babri Masjid by constituents of the Sangh combine was one of the greatest crimes against the secular character of the Constitution. The role of the Central Government also came under severe criticism. In response to the national outrage, the Liberhan Commission was set up to pinpoint the guilt and responsibility of those involved. Unfortunately, the Commission took 16 years to present its Report having got record number of 48 extensions by different Governments at the Centre. Now that its Report has been submitted to the Government it is incumbent on the Central Government to immediately make the Report public by tabling it in the current Session of Parliament.

I, therefore, urge upon the Government through you to table the Report of Liberhan Commission on the Table of the House in the current Session